

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 148/2019 in
O.A. No. 4228/2018

The 1st day of April, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Priyanka,
D/o Shri Sant Lal,
R/o 4.1431, Gali No.2,
Shalimar Park, Bholnath Nagar,
Shadara, Delhi-110032. .. Petitioner

(By Advocate : Shri Sahib Singh Mahendru for SM&M Advocates
and Solicitors)

Versus

1. Shri Vijay Kumar Dev,
Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
2. Shri S.B. Shashank,
Director,
Department of Women and Child Welfare,
GNCTD,
1, Canning Lane,
New Delhi-110003. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for
the petitioner seeks leave of this Tribunal to withdraw the CP.
Accordingly, the CP is dismissed as withdrawn.

**(A.K. BISHNOI)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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